

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †78**

TO BE ANSWERED ON THE 11TH DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)

SLANDERING OF WOMEN

†78. SHRI KAUSHAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several mentally deranged persons are mentally torturing women through facebook with the purpose of slandering them by putting their photos and mobile numbers on fake facebook accounts;

(b) if so, the details of such cases reported during the current year and the details of action being taken by cyber crime cell particularly by the cell located in Mandir Marg, New Delhi against the guilty persons provide justice to such victims;

(c) whether the said action is being taken at the earliest; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) : Police and Public order are State subjects as per the Constitution of India and States are primarily responsible for prevention, detection, prosecution and investigation of crime through their law enforcement machinery. The Law Enforcement Agencies take legal action as per the relevant sections of the Indian Penal Code and the Information Technology Act, 2000 against the cyber crime offenders.

(b) to (d) : No such data is maintained centrally. Further, Delhi Police has reported that no such complaint has been received in which mentally deranged persons are mentally torturing women through facebook.